

Office Notes, Office Memorandum, of
Coram, Appearances, Tribunal's Orders
of directions and Registrar's Orders.

Tribunal's orders

Order applied against i.e.
dt. 7-9-89 not filed.

Dated: 11/9/89.

NOTICES are issued
to the All Respondents
on dt 11-9-89
(By Hand)

NSM
11-9-89

Heard Mr. B.N. Singhvi
for the applicant. Notice
regarding admission returnable
on 18/9/89. Hard work allowed.
Ad interim relief pending
admission in terms of
paragraph 9 of the application.
S.O. to 18/9/89.

(M.Y. PRIOLKAR) (P.S. SHAM)
MCA V.C.

Dated: 18.9.1989

Order dt. 18/9/89
Send to parties
on 4/10/89.

Filed:
4/10/89

Mr. Kothankar appearing
for the respondents states
that the impugned order of
suspension of the petitioner
is being withdrawn. In view
of the statement, Mr. Singhvi
wants to withdraw the petition.
Petition is allowed to be
withdrawn.

(M.Y. PRIOLKAR)
MCA

(P.S. Shah)
V.C.